

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 43(ND) 17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: Sh. Amrik Singh Saluja Vs. M/s Onyx Stone Pvt.
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

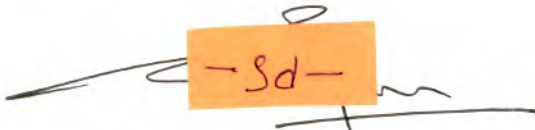
For the Petitioner (s) : Mr. Susshil Daga, Advocate
Mr. Nikhil Yadav, Advocate

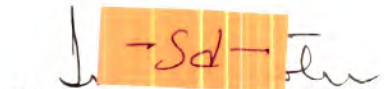
For the Respondents (s): Mr. Anuj Kumar, Advocate
Mr. Anuj Verma, Advocate

ORDER

Arguments heard. Parties are directed to file a short synopsis along with citations they wish to rely upon.

To come up on 7th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)